

**BEFORE THE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION NO. 1035 OF 2024**

**IN THE MATTER OF:**

**SK Pandey**

**.....PETITIONER**

**VERSUS**

**State of Uttar Pradesh**

**.....RESPONDENT**

**MEMO OF PARTIES**

**SK Pandey**

**.....PETITIONER**

**VERSUS**

**1. State of Uttar Pradesh**

Through Principal Secretary,  
Environment, Forest and Climate Change;  
Government of Uttar Pradesh  
17, Rana Pratap Marg, Lucknow, (U.P.), 226001  
Email: [pccf-up@nic.in](mailto:pccf-up@nic.in)

**....(RESPONDENT NO. 1)**

**2. Member Secretary, UPPCB**

Building.No. TC-12V Vibhuti Khand, Gomti  
Nagar Lucknow-226010  
Email: [ms@uppcb.in](mailto:ms@uppcb.in)

**....(RESPONDENT NO. 2)**

**3. Member Secretary, SEIAA, U.P**

Uttar Pradesh State Environment Impact Assessment  
Authority Through Member Secretary 2/90, Vikram Khand- 1,  
Gomti Nagar, Lucknow-226010 Uttar Pradesh.  
Email: [msseiaaup@gmail.com](mailto:msseiaaup@gmail.com)

**....(RESPONDENT NO. 3)**

**4. District Magistrate, Lucknow**

Room N.49 DM  
Office Qaisar bagh Lucknow  
Email: [dmluc@nic.in](mailto:dmluc@nic.in)

**....(RESPONDENT NO. 4)**

**5. M/s Viraj Construction Private Ltd.**

Through its Managing Director  
BBD Viraj Towers, Vibhuti Khand  
Shaheed Path, Gomti Nagar Lucknow,  
Uttar Pradesh - 226 010  
E-Mail: [diroffice@virajconstructions.co.in](mailto:diroffice@virajconstructions.co.in),  
[admin@virajconstructions.com](mailto:admin@virajconstructions.com)

**....(RESPONDENT NO. 5)**